

the House. [See Appendix LXVII, Annexure No. 93.]

(d) A statement showing the amount retained in India by each Importer is laid on the Table of the House. [See Appendix LXVII, Annexure No. 94]. These are held in blocked accounts and cannot be remitted or be used for the import of Films.

†STEEL DELEGATION TO JAPAN

*498. SHRI BABUBHAI M. CHINAI: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether Government have any proposal under consideration to send a delegation to Japan to negotiate with the steel industry there for the sale of Indian iron ore; and

(b) if so, what are the details with regard to the quality and price of the ore?

THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT): (a) and (b) Yes, Sir. A delegation of the Minerals and Metals Trading Corporation is likely to visit Japan by the end of March, 1969, for negotiating details of long-term sale of high grade Bailadila and Barajamda ores and medium grade Kiriburu and Daitari ores.

- विदेशों में खोली गई 'सोना' दुकानें

*587. श्री सुंदर सिंह भंडारी : क्या वैदेशिक व्यापार तथा पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) कुटीर उद्योग तथा हथकरघा उद्योग के माल की बिक्री करने के लिये विदेशों में 'सोना' दुकानें कहाँ कहाँ व कब-कब खोली गई हैं ; और

(ख) उन दुकानों में से प्रत्येक में अब तक कितनी-कितनी पूंजी लगाई गई है और उनकी वार्षिक आय और व्यय का व्यौरा क्या है ?

†['SONA' SHOP OPENED IN FOREIGN COUNTRIES

*587. SHRI SUNDAR SINGH BHANDARI: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the names of the countries where "Sona" shops have been opened to sell the cottage industry goods and handloom goods abroad together with the dates; and

(b) the amount of capital, so far, invested in each of those shops and the details of their annual income and expenditure?]

वैदेशिक व्यापार तथा मंत्री (श्री बी० आर० भगत) : (क)

संयुक्तराज्य अमरीका—

न्यूयार्क .	जून,	1965
बोस्टन .	जुलाई,	1968

कनाडा—

मॉंट्रियल .	अप्रैल,	1966
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फ्रांस—

पेरिस .	नवम्बर,	1967
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कोनिया—

नरोबी .	फरवरी,	1967
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(ख) एक विवरण मभा-पटल पर रखा जाता है जिसमें दुकानों में लगायी

†Transferred from the 17th March, 1969.

†[] English translation.

गयी पूजी, व्यय, विक्रिया तथा लाभ दिखाये गये है । [दिखिये परिशिष्ट LXVII अनुपत्र सख्या 95.]

†[THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT). (a)

U.S.A.—

New York . . . June, 1965

Boston . . . July, 1968

Canada—

Montreal . . . April, 1966

France—

Paris . . . November, 1967

Kenya—

Nairobi . . . February, 1967

(b) A statement showing the capital invested, expenditure, sales and profits of the shops is laid on the Table of the House [See Appendix LXVII, Annexure No. 95]

AGRO-INDUSTRIAL COMPLEXES AROUND NUCLEAR POWER STATIONS

*588 SHRI S K VAISHAMPAYEN: Will the PRIME MINISTER be pleased to state:

(a) whether the Working Group appointed to study development of Agro-industrial complexes around nuclear power stations has submitted its report; and

(b) if so, what are the main recommendations thereof?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI):

(a) and (b) Although a preliminary report has been submitted, its conclusions and recommendations are still under examination

†[] English translation.

PERMISSION TO INDIAN DIPLOMATS TO ENTERTAIN THEIR ISRAELI COUNTERPARTS

*589 SHRI KRISHAN KANT: Will the Minister of EXTERNAL AFFAIRS be pleased to state.

(a) whether it is a fact that Indian diplomats have to seek special permission to meet or socially entertain their Israeli counterparts, and

(b) if so, what are the reasons therefore?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):

(a) No, Sir.

(b) Does not arise.

ACCUSATION AGAINST DR VASUDEVA IN CUBA

*590. SHRI M. P. BHARGAVA: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the answer to Unstarred Question No. 227 given in the Rajya Sabha on the 21st November, 1968 and state:

(a) whether Dr Vasudeva has since been freed by Cuba;

(b) whether he is still under any kind of obligation to the Cuban Government, and

(c) whether Dr Vasudeva has expressed any desire to return to India?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):

(a) Yes, Sir Dr Vasudeva left Cuba on November 22, 1968.

(b) Dr Vasudeva was in Cuba as an expert of the F.A.O. Therefore his obligation, if any, is to the F.A.O. and not to the Cuban Government

(c) It is understood that he is at present in London and expects to return to India in two or three months.